

CATEGORY WISE MONTHLY PENDENCY STATEMENT FOR THE MONTH OF APRIL, 2018

DISTRICT AND SESSIONS DIVISION MANDI, HP

Court Name -->	D & S J	ADJ-1, Mandi	ADJ-II, Mandi	ADJ-I, Circuit Court Karsog	ADJ-I, Circuit Court Sunder nagar	ADJ-II, Circuit Court Joginder nagar	ADJ-II, Circuit Court Sarkaghat	Total
DISTRICT AND SESSIONS JUDGE								
Civil Cases								
1. Land Acquisition Cases	0	0	0	0	0	0	0	0
2. Motor Accident Claims	145	134	101	34	126	65	64	669
3. Guardian & Wards Ac	0	1	0	0	0	0	1	2
4. Hindu Marriage Act	43	72	58	19	56	38	56	342
5. Civil Appeal	71	97	48	32	79	6	38	371
6. Civil Misc Appeal	4	10	0	1	14	0	2	31
7. Civil Revision	0	1	0	0	0	0	0	1
8. Review Application	0	0	0	0	0	0	0	0
9. Petition Under HPFC	0	0	0	0	0	0	0	0
10. Civil Suits	2	11	9	3	3	3	2	33
11. Rent Appeal	2	1	0	0	2	0	0	5
12. Arbitration Case	120	3	0	0	1	0	0	124
13. Executions	133	236	150	10	32	3	3	567
14. Other Cases	8	78	81	19	1	0	0	187
15. Miscellaneous Application	78	361	104	49	61	11	13	677
Total	606	1005	551	167	375	126	179	3009
Criminal Cases								
1. Session Trial	125	92	88	15	49	19	37	425
2. Corruption Cases	2	24	0	0	0	0	0	26
3. SC/ST Act Cases	54	0	0	0	0	0	0	54
4. NDPS Act	110	107	99	8	0	0	0	324
5. Forest Cases	0	0	0	0	0	0	0	0
6. Food Act	0	0	0	0	0	0	0	0
7. Criminal Appeals	61	77	62	72	219	4	20	515
8. Criminal Revisions/Ref.	12	55	52	22	1	0	0	142
9. Bail Applications	2	14	23	0	0	0	0	39
10. Other Cases	7	6	0	0	1	0	0	14
11. Misc Applications	4	34	15	12	5	0	0	70
Total	377	409	339	129	275	23	57	1609
GRAND TOTAL	983	1414	890	296	650	149	236	4618

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DISTRICT AND SESSIONS JUDGE								
Civil Cases								
1. Land Acquisition Cases	0	1	0	0	0	0	0	1
2. Motor Accident Claims	0	4	1	0	0	5	4	14
3. Guardian & Wards Ac	0	0	0	0	0	0	0	0
4. Hindu Marriage Act	7	11	3	1	0	1	4	27
5. Civil Appeal	0	2	0	1	1	0	18	22
6. Civil Misc Appeal	0	4	0	0	0	0	0	4
7. Civil Revision	0	0	0	0	0	0	0	0
8. Review Application	0	0	0	0	0	0	0	0
9. Petition Under HPFC	0	0	0	0	0	0	0	0
10. Civil Suits	0	1	0	0	0	0	0	1
11. Rent Appeal	0	0	0	0	0	0	0	0
12. Arbitration Case	0	0	0	0	0	0	0	0
13. Executions	0	2	3	1	0	0	0	6
14. Other Cases	0	2	0	0	0	0	0	2
15. Miscellaneous Application	19	60	31	0	5	0	0	115
Total	26	87	38	3	6	6	26	192
Criminal Cases								
1. Session Trial	0	0	1	0	1	0	0	2
2. Corruption Cases	0	1	0	0	0	0	0	1
3. SC/ST Act Cases	0	0	0	0	0	0	0	0
4. NDPS Act	1	1	2	0	0	0	0	4
5. Forest Cases	0	0	0	0	0	0	0	0
6. Food Act	0	0	0	0	0	0	0	0
7. Criminal Appeals	0	4	0	4	8	1	1	18
8. Criminal Revisions/Ref.	0	0	0	0	0	0	0	0
9. Bail Applications	11	9	31	0	3	0	0	54
10. Other Cases	0	0	0	0	0	0	0	0
11. Misc Applications	3	11	25	0	2	5	9	55
Total	15	26	59	4	14	6	10	134
GRAND TOTAL	41	113	97	7	20	12	36	326

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Court Name -->	CJM, Mandi	Court No. 1, Mandi	Court No. 2, Mandi	Court No. 3, Mandi	Court No. 4, Mandi	Court No. 1, Sundger nagar	Court No. 2, Sundger nagar	Court No. 1, Sarkaghat	Court No. 2, Sarkaghat	Karsog	Gohar	Jogindernagar	Total
SENIOR CIVIL JUDGE/CHIEF JUDICIAL MAGISTRATE													
Civil Cases													
Civil Suits	344	262	426	419	348	426	480	546	372	249	355	1220	5447
Rent Cases	10	12	6	10	3	6	1	0	0	0	0	4	52
Arbitration Case	0	0	0	0	0	0	0	0	0	0	0	0	0
Succession Act	11	5	0	0	0	9	1	5	0	2	0	0	33
Executions	140	66	33	40	31	72	29	61	38	60	61	87	718
Hindu Law Cases	30	3	0	0	0	12	0	21	0	5	2	0	73
WC Act/ Payment of Wages Act	34	27	16	5	2	18	4	35	0	5	12	26	184
Guardian & Ward Act	10	3	0	0	0	3	0	3	0	0	1	1	21
Other Cases	4	5	4	1	6	0	2	0	0	1	0	3	26
Miscellaneous Application	202	107	169	240	225	156	257	367	125	86	130	698	2762
Total	785	490	654	715	615	702	774	1038	535	408	561	2039	9316
Criminal Cases													
Police Challans	246	374	460	449	339	449	541	358	293	182	204	697	4592
Local & Spl Laws	45	10	15	11	10	48	38	4	2	3	3	26	215
Excise Cases	31	8	5	11	8	42	50	17	15	14	24	30	255
ND & PS Cases	3	7	2	15	11	25	16	15	5	3	6	27	135
Complaint Cases	23	22	17	18	11	28	26	44	14	15	17	63	298
NI Act Cases	832	573	669	882	583	577	389	219	50	366	269	318	5727
Food Cases	2	7	10	0	3	0	0	0	0	0	0	0	22
Forest Cases	0	3	3	1	2	2	0	0	0	3	20	5	39
Juvenile Cases	0	33	0	0	0	0	0	0	0	0	0	0	33
125/127 CRPC Cases	22	15	20	22	31	36	23	52	39	32	20	97	409
Domestic Violence Act	12	17	29	27	32	25	26	41	25	19	15	63	331
Bail Applications	0	0	1	0	1	0	0	0	0	0	0	0	2
Executions	31	6	10	5	6	29	14	85	98	100	72	370	826
Petty Cases	5	2	4	1	0	241	347	0	0	1	0	17	618
Other Cases	7	19	39	37	84	46	31	33	26	7	1	119	449
Miscellaneous Application	138	48	47	95	55	56	32	11	5	18	10	19	534
Total	1397	1144	1331	1574	1176	1604	1533	879	572	763	661	1851	14485
GRAND TOTAL	2182	1634	1985	2289	1791	2306	2307	1917	1107	1171	1222	3890	23801

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SENIOR CIVIL JUDGE/CHIEF JUDICIAL MAGISTRATE													
Civil Cases													
Civil Suits	16	4	0	14	24	14	16	4	14	20	13	19	158
Rent Cases	0	0	0	0	0	0	0	0	0	0	0	1	1
Arbitration Case	0	0	0	0	0	0	0	0	0	0	0	0	0
Succession Act	0	0	0	0	0	1	0	1	0	0	0	0	2
Executions	3	2	0	2	4	2	1	3	0	0	3	0	20
Hindu Law Cases	0	0	0	0	0	2	0	0	0	0	0	0	2
WC Act/ Payment of Wages Act	2	0	0	0	0	1	0	2	0	0	0	0	5
Guardian & Ward Act	0	0	0	0	0	0	0	0	0	0	0	0	0
Other Cases	0	0	0	0	0	35	36	0	0	0	1	0	72
Miscellaneous Application	19	3	0	17	28	13	20	29	10	5	57	24	225
Total	40	9	0	33	56	68	73	39	24	25	74	44	485
Criminal Cases													
Police Challans	8	3	0	2	7	6	6	0	2	6	5	2	47
Local & Spl Laws	5	12	0	1	0	0	11	0	0	1	0	5	35
Excise Cases	0	0	0	1	0	1	0	0	1	0	2	0	5
ND & PS Cases	0	0	0	0	0	0	0	0	0	0	0	0	0
Complaint Cases	2	0	0	0	2	1	0	1	0	0	0	0	6
NI Act Cases	19	19	0	20	20	36	9	12	2	19	12	4	172
Food Cases	0	0	0	0	0	0	0	0	0	0	0	0	0
Forest Cases	0	0	0	0	0	0	0	0	0	0	1	0	1
Juvenile Cases	0	3	0	0	0	0	0	0	0	0	0	0	3
125/127 CRPC Cases	1	0	0	0	4	4	2	5	5	3	5	1	30
Domestic Violence Act	1	0	0	2	0	4	2	0	0	1	4	0	14
Bail Applications	2	3	0	1	4	10	6	3	0	13	1	0	43
Executions	0	0	0	0	1	5	0	12	11	14	5	1	49
Petty Cases	155	4	0	10	0	3	89	0	0	5	17	2	285
Other Cases	0	0	0	3	5	1	1	1	3	3	0	3	20
Miscellaneous Application	23	28	0	48	79	19	36	29	7	22	58	2	351
Total	216	72	0	88	122	90	162	63	31	87	110	20	1061
GRAND TOTAL	256	81	0	121	178	158	235	102	55	112	184	64	1546